

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 313
TO BE ANSWERED ON 12.12.2018**

Leadership Development of Minority Women

313. DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of Minority Affairs be pleased to state:

- (a) whether the Government has launched any scheme for Leadership Development of Minority Women;
- (b) if so, the details thereof and the purpose for launching the scheme;
- (c) the salient features of the scheme and its training module along with details of enrolment of organisations/institutions for conducting training programmes for minority women;
- (d) whether there has been an increase in budgetary allocation in the year 2018-19 as compared to 2017-18 with respect to the implementation of schemes on leadership development of minority women, if so, the details thereof;
- (e) whether any initiatives are intended to be taken by the Government to increase participation of non-muslim minorities in the NaiRoshni Scheme and if so, the details thereof; and
- (f) the steps being undertaken by the Government for further widespread implementation of the "NaiRoshni" scheme?

ANSWER

**MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a), (b) & (c) Yes Madam, Ministry of Minority Affairs implements an scheme "NaiRoshni"- the scheme for Leadership Development of Minority Women with an aim to empower and instill confidence in women by providing knowledge, tool and techniques for interacting with Government system, banks and intermediaries at all levels. It is implemented through Non Governmental Organizations (NGOs) all over the country.

NaiRoshni is a short term training programme (Residential- 5 days / Non-residential- 6 days) for sensitization of women with special emphasis on identification of those women who are willing and can be further trained under any short duration training for Economic empowerment besides general handholding so that they could get sustainable economic livelihood opportunities through suitable wage employment or self-employment / micro-enterprises, which includes programme for Handicapped Women.

The Training modules cover issues relating to women viz. Leadership of Women through participation in decision making, Educational Programmes for women, Health and Hygiene, Legal

rights of women, Financial Literacy, Digital Literacy, Swachch Bharat, Life Skills, and Advocacy for Social and Behavioural change Scheme specific other detailed Information is available on <http://nairoshni-moma.gov.in>

The Project Proposals are submitted in Prescribed Format through Online Application Management System (OAMS) of scheme to the Ministry. The Projects of the eligible organizations as per the guidelines of the scheme are placed for consideration and approval of the Sanctioning Committee in the Ministry. Financial assistance would be given to the organizations whose project proposals are found in order and would serve the objectives of the scheme.

(d) The budgetary allocation for the year 2018-19 is Rs. 15 crore as it was in the previous years. The supplementary Revised Budgetary allocation for the year 2018-19 is Rs.17 crore to implement the scheme.

(e) Yes Madam, with an objective to strengthen the mosaic of plurality in the society and bring about solidarity and unity through their own efforts to improve their lot, the scheme permits a mix of women from across communities. Efforts should be made by the Organization for having a representative mix of women from SCs/STs/OBCs, women with disabilities and other non-minority communities comprising 25% of the group.

(f) The scheme has been extended with Revised Guidelines for further 14th Finance Commission (2017-2020) with an objective of outreach the untouched Districts of country. Therefore the number of PIAs empanelled by the Sanctioning Committee for the year 2017-18 and 2018-19 increased in great proportion than previous years (639 against 88 PIAs during the year 2016-17). Further, in a view to encourage the organizations from Himalayan area, inaccessible terrain, north-east States / UTs , the Guidelines of the scheme envisage that in case sufficient number of application are not received from these region, Secretary (MA) may give relaxation in selection Criteria.
